

MOST IMMEDIATE/ACTIONABLE
CORONA VIRUS PANDEMIC

From

Deputy Commissioner,
Sirsa

To


1. Civil Surgeon, Sirsa
2. DIPRO, Sirsa

No. 1825) - 18252 /MA Dated:- 07.04.2020

Sub: **Authentic dissemination of Covid-19 status**

It is intimated that the Health Department Haryana issues two bulletins at 1.00PM and 6.00 PM daily which give the present position of Covid +ve cases and otherwise of different parameters which is the authentic/authorized figure from Govt. of Haryana. But it has been observed that the journalists are scouting out for information and are able to have it from field offices off the record.

So, all concerned are hereby advised that no such information is disseminated besides the official communication issued on behalf of Govt. of Haryana. The field offices may also be directed not to share any information unofficially.


For Deputy Commissioner,
Sirsa

CC:

1. DIG-cum-SP, Sirsa
2. ADC, Sirsa
3. All S.D.Ms in district Sirsa
4. DRO, Sirsa
5. All Tehsildars/NTs/BDPOs in distt. Sirsa
6. All Duty Magistrates (*through concerned SDMs*)
7. All EOs/Secretaries of ULBs in distt. Sirsa
8. Incharge, Distt. War/Control Room, Sirsa
9. DIO, NIC, Sirsa
10. President, IMA, Sirsa

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The health department issues two bulletins, at 1 PM and at 6 PM. That gives the position of positive cases and otherwise of different parameters and is the authorised figure from Govt of Haryana. It has been observed that the journalists are scouting around for information and are able to have it from field officers off the record. It is strongly recommended that no such information is disseminated besides the official communication issued on behalf of Govt of Haryana. Would request that it is strictly adhered to.